## IN THE HIGH COURT OF KARNATAKA AT BENGALURU ON THE DAY OF Wednesday THE 26th Day Of March 2025 SITTING AT COURT HALL NO.2 AT DHARWAD BENCH

at 02:30PM BEFORE

### THE HON'BLE JUSTICE S.G.PANDIT

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#### THE HON'BLE JUSTICE C.M. POONACHA

(To get Daily Causelist through telegram, join High Court telegram channel by clicking: https://t.me/karnatakahighcourt)

#### THROUGH VIDEO CONFERENCING

Sl. Case No. Pet/Appl/Comp. Resp. & Adv. No. & Adv.

# (MATTER PERTAIN TO PRINCIPAL BENCH, BENGALURU)

1 RFA 708/2019 (PAR,)
REG: NON-COMPLIANCE
OF OFFICE OBJECTION
RAISED ON IA 1/25 FOR
RECALL THE ORDER DTD.
21/03/24 I.E., DELAY
APPLICATION TO BE
FILED

(FC K/B)

ORDERS

PET: MAXIM MELVILLE RES: RICHARD R PINTO
PINTO AND OTHERS
VIDYA S

M M ASHOKA & OTHERS CYRIL PRASAD PAIS FOR
FOR APPELLANT ON IA R1
1/25 VASANTH V FERNANDES
(NOC NOT OBTAINED) FOR R2

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